

**NATIONAL COMPANY LAW TRIBUNAL
"CHANDIGARH BENCH, CHANDIGARH"**

CA(CAA) NO.13/Chd/Hry/2017

**Under Sections 230 to 232 of
Companies Act, 2013**

In the matter of Scheme of Arrangement between:

Premier Plasmotec Private Limited
having its registered office at Plot No.1100,
Sector 58, Faridabad – 121004, Haryana.

....Transferor Company.

AND

Evershine Plasmotec Private Limited
having its registered office at Plot No.1100,
Sector 58, Faridabad – 121004, Haryana.

....Transferee Company.

Present: Mr.Ajay Garg, Advocate with Mr.Mahesh Sharma,
Advocate the petitioners.

Compliance affidavits have been filed and reports of
chairperson also received. Application stands disposed of.

Sd/-
(Chief Justice M.M.Kumar)
President, NCLT
Camp at Chandigarh

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

November 30, 2017.
Ashwani